GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT AND PUBLIC ASSET MANAGEMENT

RAJYA SABHA
UNSTARRED QUESTION No. 867
TO BE ANSWERED ON Tuesday, February 09, 2021
20 Magha, 1942 (Saka)

Privatisation/disinvestment of profit and loss making PSUs

867 Shri Neeraj Dangi:
Will the Minister of FINANCE be pleased to state

(a) whether Government has privatised, disinvested or strategically disinvested the profit making Public Sector Undertakings (PSUs) during the last five years, if so, the details thereof and the reasons therefor;
(b) the names of the PSUs which have been privatised, disinvested or strategically disinvested by Government during the last five years;
(c) whether Government has also privatised loss making PSUs during the last five years; and
(d) if so, the reasons for which the private firms have purchased these loss making undertakings, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ANURAG SINGH THAKUR)

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(a) and (b) The Government follows a policy of disinvestment through minority stake sale and Strategic disinvestment. Profitability/loss of the CPSE is not a relevant criterion for disinvestment.

The underlying objective of minority stake sale is monetization of the value of part Government Equity in the CPSEs, without transfer of management control.

Strategic Disinvestment implies substantial sale of Government shareholding of a CPSE along with transfer of management control. Strategic disinvestment of CPSEs is being guided by the basic economic principle that Government should discontinue in sectors, where competitive markets have come of age and economic potential of such entities may be better discovered in the hands of strategic investor due to various factors such as infusion of capital, technological upgradation and efficient management practices; and would thus add to the GDP of the country.

Further, the resource unlocked by the disinvestment of the CPSEs would be used to finance the social sector/ developmental programmes of the Government benefiting the public.

Lists of CPSEs that have been divested through minority stake sale and strategically divested during the last five years are given at Annexure I and Annexure II respectively, details of which are also available on the website of DIPAM at www.dipam.gov.in

(c) No, Sir.

(d) Does not arise in view of (c) above.

Annexures to Rajya Sabha Unstarred Question No. 867 for reply on 09.02.2021

Annexure-I

Disinvestment through minority stake sale during last five years including current Financial Year

S.No	CPSEs	Method of Disinvestment
	Financial Year 2016-17	
1.	Indian Oil Corporation Ltd. (IOCL)	Employees' OFS
2.	Engineers India Ltd. (EIL)	Employees' OFS
3.	National Aluminium Company Ltd. (NALCO)	Buyback
4.	National Hydroelectric Power Corporation Ltd. (NHPC)	OFS
5.	Hindustan Copper Ltd. (HCL)	OFS
6.	National Thermal Power Corporation Ltd. (NTPC)	Employees' OFS
7.	National Mineral Development Corporation Ltd. (NMDC)	Buyback
8.	Manganese Ore India Ltd. (MOIL)	Buyback
9.	National Building Construction Corporation Ltd. (NBCC)	OFS
10.	Bharat Electronics Ltd. (BEL)	Buyback
11.	Coal India Ltd. (CIL)	Buyback
12.	Disinvestment of strategic holdings and Income from management of SUUTI Investment	Other
13.	National Hydroelectric Power Corporation Ltd. (NHPC)	Employees' OFS

14.	Dredging Corporation India Ltd. (DCIL)	Employees' OFS
15.	Container Corporation of India Ltd. (CONCOR)	Employees' OFS
16.	CPSE-Exchange Traded Fund (CPSE-ETF)	FFO
17.	Manganese Ore India Ltd. (MOIL)	OFS
18.	Bharat Electronics Ltd. (BEL)	OFS
19.	National Hydroelectric Power Corporation Ltd. (NHPC)	Buyback
20.	Neyveli Lignite Corporation Ltd. (NLC)	Buyback
21.	CPSE-Exchange Traded Fund (CPSE-ETF)	FFO
	Financial Year 2017-18	
1.	Hindustan Copper Ltd. (HCL)	Employees' OFS
2.	National Aluminium Company Ltd. (NALCO)	OFS
3.	Housing & Urban Development Corporation Ltd. (HUDCO)	IPO
4.	Oil India Ltd. (OIL)	Buyback
5.	Rashtriya Chemicals and Fertilizers Ltd. (RCFL)	OFS
6.	Disinvestment strategic holdings in SUUTI	Others

7.	National Fertilizers Ltd. (NFL)	OFS
8.	Hindustan Copper Ltd. (HCL)	OFS
9.	Cochin Shipyard Ltd. (CSL)	IPO piggy back
10.	Engineers India Ltd. (EIL)	Buyback
11.	National Thermal Power Corporation Ltd. (NTPC)	OFS
12.	Bharat Electronics Ltd. (BEL)	Employees' OFS
13.	National Thermal Power Corporation Ltd. (NTPC)	Employees' OFS
14.	Bharat Dynamics Ltd. (BDL)	Buyback
15.	General Insurance Corporation of India (GIC)	IPO Piggy Back
16.	Neyveli Lignite Corporation Ltd. (NLC)	OFS
17.	Hindustan Copper Ltd. (HCL)	Employees' OFS
18.	The New India Assurance Company Ltd. (NIA)	IPO Piggy Back
19.	Bharat 22 ETF	NFO
20.	National Aluminium Corporation Ltd. (NALCO)	Employees' OFS
21.	Mazagon Dock Shipbuilders Ltd. (MDL)	Buyback

22.	Ircon International Ltd. (IRCON)	Buyback
23.	Hindustan Aeronautics Ltd. (HAL)	Buyback
24.	Garden Reach Shipbuilders & Engineers Ltd. (GRSE)	Buyback
25.	Hospital Services Consultancy Corporation Ltd. (HSCC Ltd.)	Buyback
26.	Security Printing & Minting Corporation of India Ltd. (SPMCIL)	Buyback
27.	National Mineral Development Corporation Ltd. (NMDC Ltd.)	OFS
28.	National Buildings Construction Corporation Ltd. (NBCC Ltd.)	Employees' OFS
29.	Antrix Corporation Ltd.	Buyback
30.	Satluj Jal Vidyut Nigam Ltd. (SJVN Ltd.)	Buyback
31.	Income from Management of SUUTI's Investment	Other
32.	Bharat Electronics Ltd. (BEL)	Buyback
33.	Manganese Ore (India) Ltd. (MOIL)	Buyback
34.	Bharat Dynamics Ltd. (BDL)	IPO

35.	Hindustan Aeronautics Ltd. (HAL)	IPO
	Financial Year 2018-19	
1.	Mishra Dhatu Nigam Ltd. (MIDHANI)	IPO
2.	Bharat 22 ETF	ETF
3.	Rail India Technical and Economic Service (RITES)	IPO
4.	Indian Railway Construction Company (IRCON) International Ltd.	IPO
5.	Garden Reach Shipbuilders & Engineers Ltd. (GRSE)	IPO
6.	Coal India Ltd. (CIL)	OFS
7.	Kudremukh Iron Ore Company Ltd (KIOCL) Ltd.	Buyback
8.	CPSE-ETF	Other
9.	National Aluminium Corporation Ltd. (NALCO)	Buyback
10.	Neyveli Lignite Corporation Limited) (NLC) India Ltd.	Buyback
11.	Coal India Ltd. (CIL)	Employees OFS
12.	Cochin Shipyard Ltd. (CSL)	Buyback
13.	Bharat Heavy Electricals Ltd. (BHEL)	Buyback

14.	National Hydroelectric Power Corporation Ltd. (NHPC)	Buyback
15.	Bharat 22 ETF	FFO
16.	Indian Oil Corporation Ltd. (IOCL)	Buyback
17.	SUUTI Sale of Axis Banks Shares	Other
18.	Oil & Natural Gas Corporation Ltd. (ONGC)	Buyback
19.	CPSE-ETF	FFO
20.	Coal India Ltd. (CIL)	Buyback
21.	National Mineral Development Corporation Ltd. (NMDC)	Buyback
22.	Oil India Ltd. (OIL)	Buyback
23.	Metal Scrap Trade Corporation Ltd. (MSTC Ltd.)	IPO
24.	Sale of Shares under the custody of CEPI	Other
	Financial Year 2019-20	
1.	Rail Vikas Nigam Ltd. (RVNL)	IPO
2.	Enemy Shares Sale	Other
3.	CPSE-ETF	FFO
4.	Indian Railways Catering &	IPO

	Tourism Corporation (IRCTC)	
5.	Bharat 22 ETF	FFO
6.	RITES	OFS
7.	MOIL	Buyback
8.	CPSE-ETF	FFO
9.	RITES	OFS
10.	MDL	Buyback
11.	Remittances from SUUTI	Other
12.	SPMCIL	Buyback
	Financial Year 2020-21	
1.	Mazagon Dock Shipbuilders Ltd.	IPO
2.	Indian Railway Finance Corporation Ltd.	IPO
3.	Hindustan Aeronautics Ltd.	OFS
4.	Bharat Dynamics Ltd.	OFS
5.	Indian Railway Catering and Tourism Corporation Ltd.	OFS
6.	Steel Authority of India Ltd.	OFS
7.	RITES Ltd.	Buyback
8.	KIOCL	Buyback
9.	NTPC Ltd.	Buyback
10.	NMDC Ltd.	Buyback

Annexure-II

Strategic Disinvestment during last 5 years including current Financial Year

S. No.	CPSEs	Method of Disinvestment	Financial Year
1.	HPCC – ONGC	Strategic Disinvestment	2017-18
2.	HSCC (India) Ltd.	Strategic Disinvestment	2018-19
3.	Dredging Corporation of India Ltd. (DCIL)	Strategic Disinvestment	2018-19
4.	PFC-REC	Strategic Disinvestment	2018-19
5.	National Projects Cons. Ltd. (NPCC)	Strategic Disinvestment	2018-19
6.	THDC	Strategic Disinvestment	2019-20
7.	NEEPCO	Strategic Disinvestment	2019-20
8.	Kamarjar Port Ltd.	Strategic Disinvestment	2019-20